

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

**LOK SABHA**  
**STARRED QUESTION No. 369**  
ANSWERED ON 11<sup>TH</sup> AUGUST, 2016

**CORRUPTION IN MAINTENANCE OF NHS**

\*369. SHRI BHARTRUHARI MAHTAB:  
SHRI SANJAY DHOTRE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the established criteria/ norms have been followed by the Government in declaring the Roads/ Highways as National Highways (NHs) and if so, the details thereof;
- (b) whether the Government has received requests from various States for upgradation of State Roads/Highways as National Highways during the last three years and if so, the details thereof along with the action taken/being taken by the Government on such requests so far, State/ UT-wise;
- (c) whether cases of irregularities/ corruption in maintenance of such NHs have come to the notice of the Government during the said period; and
- (d) if so, the details thereof, State/UT-wise and NH-wise along with the remedial measures taken/being taken by the Government in this regard?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 369 ANSWERED ON 11.08.2016 ASKED BY SHRI BHARTRUHARI MAHTAB AND SHRI SANJAY DHOTRE REGARDING CORRUPTION IN MAINTENANCE OF NHS**

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(a) State roads are declared as new National Highways (NHs) from time to time on the basis of well established principles; the criteria for State roads for declaration as new NHs include roads running through length / breadth of the country, connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers, roads meeting very important strategic requirement in hilly and isolated area, arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby, roads which help opening up large tracts of backward area and hilly regions (other than strategically important ones), achieving a National Highways grid of 100 km, etc.

(b) The Ministry keeps on receiving proposals for declaration of State roads as new NHs from various State Governments which are examined keeping in view the requirement of connectivity, inter-se-priority and availability of funds. The Ministry has declared about 20,486 km length of State roads/routes as new NHs in the country during the last three years and the current year. The State/UT-wise details of such new NHs is **annexed**.

Further, the Ministry has approved "In-Principle" declaration of about 42,835 km length of State roads as new NHs subject to outcome of their Detailed Project Reports (DPRs).

(c) and (d) No cases of irregularities / corruption in maintenance works on NHs, including such works on newly declared NHs, have been reported during the last three years and the current year. However, whenever any complaints of irregularities/ corruption in works on NHs come to the notice of the Government, detailed investigations are carried out in such cases and disciplinary actions are taken up in accordance with Central Vigilance Commission guidelines; further, necessary actions are also taken up towards execution of rectifications / corrective works as per the provisions of the Contract / Concession Agreements.

Various initiatives taken towards prevention of corruption and bringing in more transparency and accountability in highway sector include adoption of Integrity Pact, engagement of National Level Project Monitors (NLPMS), etc.

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 369 ANSWERED ON 11.08.2016 ASKED BY SHRI BHARTRUHARI MAHTAB AND SHRI SANJAY DHOTRE REGARDING CORRUPTION IN MAINTENANCE OF NHS**

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The State/UT-wise details of new NHs declared in the country during the last three years and the current year is as follows:-

(Length in km)

<b>Sl. No.</b>	<b>State/UT</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
1.	Andhra Pradesh	289	80	676	
2.	Arunachal Pradesh		733		
3.	Assam	605	76	9	24
4.	Bihar	299	152	160	
5.	Chhattisgarh	742			90
6.	Gujarat	115	978		46
7.	Haryana	417	185	395	
8.	Himachal Pradesh	690	70	176	
9.	Jammu & Kashmir	624	274	8	
10.	Jharkhand	594	11		
11.	Karnataka	1,535	138	70	
12.	Kerala	243			
13.	Madhya Pradesh			9	2,369
14.	Maharashtra	740	734	387	36
15.	Manipur	135	257		
16.	Mizoram	195	245		
17.	Nagaland	247	194		22.7
18.	Orissa	134		193	
19.	Punjab	142	233	530	
20.	Rajasthan	466	80	20	
21.	Sikkim		170	154	
22.	Tamil Nadu	32			
23.	Tripura	109		228	1.2
24.	Telangana			119	
25.	Uttarakhand	240	432		
26.	Uttar Pradesh	168	620		14
27.	West Bengal	227		46	
28.	Dadar & Nagar Haveli	31			
29.	Daman & Diu	22			
	<b>Total</b>	<b>9,041</b>	<b>5,662</b>	<b>3,180</b>	<b>2,602.9</b>

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